

Form G:**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR SUBMISSION OF RESOLUTION PLAN FOR M/S. VIVIN DRUGS & PHARMACEUTICALS LIMITED (VDPL) & M/S. VIVIN LABORATORIES PRIVATE LIMITED (VLPL) ENGAGED IN THE MANUFACTURE OF PHARMACEUTICALS, CONVENTIONAL DRUGS & INTERMEDIATES, API etc.,**

Under Regulation 36A (1) of the Insolvency and Bankruptcy

(Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Honorable NCLT, Hyderabad vide order dated 29.04.2026 in IA no. 492/2026 IN CP(IB) 87/9/HDB/2024 allowed the application filed for group insolvency of Vivin Drugs & Pharmaceuticals Limited., & Vivin Laboratories Private Limited.,

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vivin Drugs & Pharmaceuticals Limited., CIN: U24232TG2011PLC075704 PAN: AACCE7768E Vivin Laboratories Private Limited., CIN: U24239TG2004PTC043094 PAN: AAACF8021F
2. Address of the registered office	Registered office: 2A&3A, New MLA & MPs Colony Road No.10C, Jubilee Hills, Hyderabad – 500033 Corporate Office: No. 8-2-293/82/A/234 & 235, TF-1, 3rd floor, Empire square, Road No: 36, Jubilee hills, Hyderabad-500033, Telangana.
3. URL of website	vivindrugs.com
4. Details of place where majority of fixed assets are located	1. Plant location: Sy. No 10 & 10D, Gaddapotharam Village, Jinnaram Mandal, Sangareddy Dist, Telangana 502319. (Ac 16-00) 2. Non Agri Land: Muketeswaram village, Jaggayapet Mandal, Krishna Dist. AP 521175. (Ac 44.37 cts) 3. Office space no. T.F.1 admeasuring 3670 sft. on 3rd Floor, Empire Square, at Road no. 36, Jubilee hills, Hyderabad.
5. Installed capacity of main products/ services	Reactor capacity: 376 KL Active Pharmaceutical Ingredients (API'S) and intermediates. Its production units are fully accustomed with validated procedures meant for c GMP and USFDA norms.
6. Quantity and value of main products/ services sold in last financial year	VDPL FY 2022-23 Rs. 161.36 crores FY 2023-24 Rs. 106.41 crores. FY 2024 -25 - Nil VLPL FY 2022-23 - Nil FY 2023-24 - Nil FY 2024 -25 - Nil

7.	Number of employees/ workmen	As on the date of CIRP admission of both the CD's - Nil.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detailed invitation of Expression of Interest (Process document) can be obtained by sending an email at vivin.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	available at website of www.ibbi.gov.in or can also be obtained by sending an email at vivin.cirp@gmail.com
10.	Last date for receipt of expression of interest	18.05.2026 (15 days from the date of issue of Form G)
11.	Date of issue of provisional list of prospective resolution applicants	28.05.2026 or within 10 days from the last date of receipt of EoI. (whichever is earlier)
12.	Last date for submission of objections to provisional list	02.06.2026 or 5 days from the date of issue of Provisional List of Prospective Resolution Applicants. (whichever is earlier)
13.	Date of issue of final list of prospective resolution applicants	12.06.2026 or 10 days from the last date of submission of objections to Provisional List of Prospective Resolution Applicants. (whichever is earlier)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17.06.2026 or 5 days from the date of issue of Final List of Prospective Resolution Applicants. (whichever is earlier)
15.	Last date for submission of resolution plans	17.07.2026 or 30 days from the date of issue of information memorandum, evaluation matrix and RFRP to the Prospective Resolution Applicants. (whichever is earlier)
16.	Process email id to submit EOI	vivin.cirp@gmail.com
17.	Details of Corporate Debtors registration status as MSME	VDPL - UDYAM-TS-02-0013262



Rajesh Chillale, Resolution Professional
(under group Insolvency Resolution Process)
Vivin Drugs & Pharmaceuticals Limited.,
Vivin Laboratories Private Limited.,
IBBI/IPA-001/IP-P00699/2017-2018/11226
AFA valid upto 31.12.2026

Date: 03.05.2026
Place: Hyderabad.

<https://epaper.financialexpress.com/4147586/Hyderabad/May-03-2026#page/2/2>

FORM G													
<p>INVITATION FOR EXPRESSION OF INTEREST FOR SUBMISSION OF RESOLUTION PLAN FOR M/S. VIVIN DRUGS & PHARMACEUTICALS LIMITED (VDPL) & M/S. VIVIN LABORATORIES PRIVATE LIMITED (VLPL) ENGAGED IN THE MANUFACTURE OF PHARMACEUTICALS, CONVENTIONAL DRUGS & INTERMEDIATES, API etc.,</p> <p>Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.</p> <p>Honorable NCLT, Hyderabad vide order dated 29.04.2026 in I/Ano. 492/2026 IN CP(B) 87/WHDB/2024 allowed the application filed for group insolvency of Vivin Drugs & Pharmaceuticals Limited., & Vivin Laboratories Private Limited.,</p>													
RELEVANT PARTICULARS													
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vivin Drugs & Pharmaceuticals Limited., CIN: U24232TG2011PLC075704 PAN: AACCE7788E Vivin Laboratories Private Limited., CIN: U24239TG2004PTC043094 PAN: AAA0F8021F												
2. Address of the registered office	Registered office: 2A&3A, New MLA & MPs Colony Road No. 10C, Jubilee Hills, Hyderabad – 500033 Corporate Office: No. 8-2-293/82/A/234 & 235, TF-1, 3rd floor, Empire square, Road No: 36, Jubilee Hills, Hyderabad-500033, Telangana.												
3. URL of website	vivindrugs.com												
4. Details of place where majority of fixed assets are located	1. Plant location: Sy. No 10 & 10D, Gaddipatharam Village, Jinnaram Mandal, Sangareddy Dist, Telangana 502319. (Ac 16-00) 2. Non Agri Land: Mukdeswaram village, Jaggayapet Mandal, Krishna Dist AP 521175. (Ac 44.37cts) 3. Office space no. TF.1 admeasuring 3670 sft. on 3rd Floor, Empire Square, at Road no. 36, Jubilee hills, Hyderabad.												
5. Installed capacity of main products/ services	Reactor capacity: 376 KL Active Pharmaceutical Ingredients (API'S) and intermediates. Its production units are fully accustomed with validated procedures meant for c GMP and USFDA norms.												
6. Quantity and value of main products/ services sold in last financial year	<table border="1" style="width: 100%;"> <thead> <tr> <th>Company</th> <th>FY 2022-23</th> <th>FY 2023-24</th> <th>FY 2024-25</th> </tr> </thead> <tbody> <tr> <td>VDPL</td> <td>Rs. 161.36 crores</td> <td>Rs. 106.41 crores.</td> <td>Nil</td> </tr> <tr> <td>VLPL</td> <td>Nil</td> <td>Nil</td> <td>Nil</td> </tr> </tbody> </table>	Company	FY 2022-23	FY 2023-24	FY 2024-25	VDPL	Rs. 161.36 crores	Rs. 106.41 crores.	Nil	VLPL	Nil	Nil	Nil
Company	FY 2022-23	FY 2023-24	FY 2024-25										
VDPL	Rs. 161.36 crores	Rs. 106.41 crores.	Nil										
VLPL	Nil	Nil	Nil										
7. Number of employees/ workmen	As on the date of CIRP admission of both the CD's - Nil												
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detailed invitation of Expression of Interest (Process document) can be obtained by sending an email at vivin.cip@gmail.com												
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	available at website of www.ibbi.gov.in or can also be obtained by sending an email at vivin.cip@gmail.com												
10. Last date for receipt of expression of interest	18.05.2026 (15 days from the date of issue of Form G)												
11. Date of issue of provisional list of prospective resolution applicants	28.05.2026 or within 10 days from the last date of receipt of EOI. (whichever is earlier)												
12. Last date for submission of objections to provisional list	02.06.2026 or 5 days from the date of issue of Provisional List of Prospective Resolution Applicants. (whichever is earlier)												
13. Date of issue of final list of prospective resolution applicants	12.06.2026 or 10 days from the last date of submission of objections to Provisional List of Prospective Resolution Applicants. (whichever is earlier)												
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17.06.2026 or 5 days from the date of issue of Final List of Prospective Resolution Applicants. (whichever is earlier)												
15. Last date for submission of resolution plans	17.07.2026 or 30 days from the date of issue of information memorandum, evaluation matrix and FRFP to the Prospective Resolution Applicants. (whichever is earlier)												
16. Process email id to submit EOI	vivin.cip@gmail.com												
17. Details of Corporate Debtors registration status as MSME	VDPL- UDYAM-TS-02-0013262												
<p>Sd/- Rajesh Chillale, Resolution Professional (under group Insolvency Resolution Process) Vivin Drugs & Pharmaceuticals Limited., Vivin Laboratories Private Limited., IBBI/1PA-0011P-P0069/2017-2018/11226 AFA valid upto 31.12.2026</p>													
<p>Date: 03-05-2026 Place: Hyderabad</p>													

Weblink: https://epaper.prajasakti.com/view/?date=2026-05-03&edition=1&pg_no=3

ఫాటం జ			
<p>జీవదాన, సంప్రదాయ మందులు, మద్యం ఉత్పత్తులు వివిధ మొదలైన వాటి తయారీలో నిమగ్నమై ఉన్న మెగనెట్ వివిన్ డ్రగ్స్ అండ్ ఫార్మాసిటీకల్స్ లిమిటెడ్ (పిబిఎల్) మరియు మెగనెట్ వివిన్ లాబొరేటరీస్ ప్రైవేట్ లిమిటెడ్ (పిలెబిఎల్) సంస్థల కోసం, పరిష్కార ప్రణాళికను సమర్పించడానికి ఆసక్తి వ్యక్తరణ ఆహ్వానం.</p> <p>(ఇన్వెస్టింగ్ అండ్ బాండ్స్ డిపార్ట్ మెంట్ ఆఫ్ ఇండియా (కార్పొరేట్ వ్యక్తుల కోసం ఇన్వెస్టింగ్ రిసెల్టెన్షన్ ప్రక్రియ) రిగ్యులేషన్, 2016 యొక్క 36వ లాివి సబ్ రిగ్యులేషన్ (1) క్రింద)</p> <p>గౌరవనీయ ఎన్ఐఏఐఆర్ఐ, హైదరాబాద్, సిపి(ఐఐ) 87/9/హెచ్ఐఐ/2024 లాివి ఐఎ సంఖ్య 492/2026 కు సంబంధించి, తేది 29.04.2026 వాటి ఉత్తర్వు ద్వారా మెగనెట్ వివిన్ డ్రగ్స్ అండ్ ఫార్మాసిటీకల్స్ లిమిటెడ్ (పిబిఎల్) మరియు మెగనెట్ వివిన్ లాబొరేటరీస్ ప్రైవేట్ లిమిటెడ్ (పిలెబిఎల్) సంస్థల సమాచార దినపాపా ప్రక్రియ కోసం దాఖలు చేసిన దరఖాస్తును ఆమోదించింది.</p>			
క్ర.సం.			
సంబంధిత వివరాలు			
1.	కార్పొరేట్ రుణగ్రహీత పేరుతో పాటు పాస్/సిఐఎన్/ఎల్ఐఐఐఐ సం.		
2.	సమోచిత కార్యాలయం చిరునామా		
3.	వెబ్సైట్ యొక్క యూఆర్ఎల్		
4.	స్థిర ఆస్తులలో ఎక్కువ భాగం ఉన్న ప్రదేశం యొక్క వివరాలు		
5.	ప్రధాన ఉత్పత్తులు/ సర్వీసుల స్థాపిత సామర్థ్యం		
6.	గత ఆర్థిక సంవత్సరంలో అమ్ముడైన ప్రధాన ఉత్పత్తులు/ సర్వీసుల పరిమాణం మరియు విలువ		
7.	ఉద్యోగులు/ కార్మికుల సంఖ్య		
8.	చివరగా అందుబాటులో ఉన్న రెండు సంవత్సరాల ఆర్థిక వివరాలు (షెడ్యూల్డ్ లో సహా) తో పాటు మరన్ని వివరాలు, రుణదాతల జాబితాలు యూఆర్ఎల్ వద్ద అందుబాటులో ఉన్నాయి :		
9.	కోడ్ యొక్క సెక్షన్ 25(2) (హెచ్) క్రింద పరిష్కార దరఖాస్తు దారులకు అర్హత యూఆర్ఎల్లో అందుబాటులో ఉంది :		
10.	ఆసక్తి వ్యక్తరణ స్వీకరణకు చివరి తేదీ		
11.	భావి రిసెల్టెన్షన్ దరఖాస్తుదారుల తాత్కాలిక జాబితా జారీ తేదీ		
12.	తాత్కాలిక జాబితాకు అభ్యంతరాలు సమర్పించడానికి చివరి తేదీ		
13.	భావి రిసెల్టెన్షన్ దరఖాస్తుదారుల తుది జాబితా జారీ తేదీ		
14.	సమాచార మొమోలొండం జారీ చేసిన తేదీ, మూల్యాంకన మాతృక మరియు పరిష్కార అభ్యర్థన కాలోయే పరిష్కార దరఖాస్తుదారులకు ప్రణాళికలు		
15.	పరిష్కార ప్రణాళికలను సమర్పించడానికి చివరి తేదీ		
16.	జి.ఐ.ఐ సమర్పించడానికి ఇమెయిల్ ఐ.ఐ. ప్రక్రియ		
17.	ఎస్ఎస్ఎంఐ గా రిజిస్ట్రేషన్ స్థితి కార్పొరేట్ రుణగ్రహీత యొక్క వివరాలు		
<p>వివిన్ డ్రగ్స్ అండ్ ఫార్మాసిటీకల్స్ లిమిటెడ్ పాస్ : U24232TG2011PLC075704 సిఐఎన్ : AACCE7768E వివిన్ లాబొరేటరీస్ ప్రైవేట్ లిమిటెడ్ పాస్ : U24239TG2004PTC043094 సిఐఎన్ : AAACF8021F</p> <p>వివరాలకార్యాలయం: 2వ మంతు 3వ, కొత్త ఎమ్మెంపి మరియు ఎమ్మెంబి కాలనీ రోడ్డు నం.10సి, జాళ్ల కొత్త, హైదరాబాద్-500033. కార్పొరేట్ కార్యాలయం: 8-2-293/82/234 మరియు 235, డి.ఐ.ఎ. 1, 3వ అంతస్తు ఎంపైర్ స్ట్రీట్, రోడ్డు నం: 36, జాళ్ల కొత్త, హైదరాబాద్-500033, తెలంగాణ.</p> <p>vivindrugs.com</p> <p>1. ఫ్లోట్ ప్రదేశం : పక్కే నం.10డి, గడ్డపాళెం గ్రామం, జిల్లా మండలం, సూర్యోత్తరా తెలంగాణ 5022319. (ఎ.ఐ.16-00) 2. వ్యవసాయేతర స్థలం : ములేతేళ్లూరు గ్రామం, జగ్గయ్యపేట మండలం, కృష్ణా జిల్లా, ఎఐ-521175. (ఎ.ఐ.44.37 పెండ్లు) 3. కార్యాలయ ప్రదేశం నం.టి.ఎఫ్.1 కొలక 3670 చ.అ.ఐ. 3వ అంతస్తు మొత్తం స్ట్రీట్, రోడ్డు నం.36 వద్ద, జాళ్ల కొత్త, హైదరాబాద్.</p> <p>రిజిస్టర్ కెఫెటరీ : 376 కెఎల్ క్రియాశీల బొప్పి మద్యాలలు (ఎఐఐఐ) మరియు మద్యంతర ఉత్పత్తులు. దీని ఉత్పత్తి విభాగాలు సిఐఎస్ఐఐ మరియు యూఎస్ఎస్ఐఐ ప్రమాణాలకు ఉన్నతీకరించిన, ధృవీకరించబడిన మద్యాలతో పూర్తిగా ఆమోదించినా పనిచేస్తాయి.</p> <table border="1"> <tr> <td>VDPL FY 2022-23 Rs. 161.36 crores FY 2023-24 Rs. 106.41 crores. FY 2024-25 - Nil</td> <td>VLP FY 2022-23 - Nil FY 2023-24 - Nil FY 2024-25 - Nil</td> </tr> </table> <p>ఇరు సీటిల సిఐఐఐఐ ప్రవేశ తేదీ వాటికి : లేదు</p> <p>'ఆసక్తి వ్యక్తరణ'కు సంబంధించిన వివరణాత్మక ఆహ్వాన పత్రాన్ని (ప్రక్రియ పత్రం) vivin.cirp@gmail.com కు ఐ మెయిల్ పంపడం ద్వారా పొందవచ్చు.</p> <p>వెబ్సైట్ www.ibbi.gov.in లో అందుబాటులో ఉంది. లేదా vivin.cirp@gmail.com కు ఐఎంఎల్ పంపడం ద్వారా పొందవచ్చు. 18.05.2026 (ఫ్రైడెం జి జారీ చేసిన తేదీ నుండి 15 రోజులు) 28.05.2026 లేదా అ.ఐ.ఐ స్వీకరణకు చివరి తేదీ నుండి 10 రోజులలోపు (నీటిలో ఏది ముందైతే అది) 02.06.2026 లేదా కాలోయే పరిష్కార దరఖాస్తుదారుల తాత్కాలిక జాబితా జారీ చేసిన తేదీ నుండి 5 రోజులు. (నీటిలో ఏది ముందైతే అది) 12.06.2026 లేదా సంభాష్య పరిష్కార దరఖాస్తుదారుల తాత్కాలిక జాబితాపై అభ్యంతరాల సమర్పణకు గల చివరి తేదీ నుండి 10 రోజులు (నీటిలో ఏది ముందు అయితే అది). 17.06.2026 లేదా కాలోయే పరిష్కార దరఖాస్తుదారుల తుది జాబితా జారీ చేసిన తేదీ నుండి 5 రోజులు. (నీటిలో ఏది ముందు అయితే అది) 17.07.2026 లేదా కాలోయే పరిష్కార దరఖాస్తుదారులకు సమాచార పత్రం, మూల్యాంకన మాతృక, మరియు ఆన్-ఫోటో జారీ చేసిన తేదీ నుండి 30 రోజులు. (నీటిలో ఏది ముందు అయితే అది)</p> <p>vivin.cirp@gmail.com VDPL - UDYAM-TS-02-0013262</p> <p>సం/- రాజేష్ రిల్లాటె, రిసెల్టెన్షన్ ప్రాఫెషినల్ (గ్రూప్ ఇన్వెస్టింగ్ రిసెల్టెన్షన్ ప్రాఫెషిన్ క్రింద) వివిన్ డ్రగ్స్ అండ్ ఫార్మాసిటీకల్స్ లిమిటెడ్., వివిన్ లాబొరేటరీస్ ప్రైవేట్ లిమిటెడ్ IBBI/IPA-001/IP-P00699/2017-2018/11226 ఎంపై 31.12.2026 వరకు చెల్లుతుంది</p>		VDPL FY 2022-23 Rs. 161.36 crores FY 2023-24 Rs. 106.41 crores. FY 2024-25 - Nil	VLP FY 2022-23 - Nil FY 2023-24 - Nil FY 2024-25 - Nil
VDPL FY 2022-23 Rs. 161.36 crores FY 2023-24 Rs. 106.41 crores. FY 2024-25 - Nil	VLP FY 2022-23 - Nil FY 2023-24 - Nil FY 2024-25 - Nil		
<p>తేదీ : 03.05.2026 ప్రదేశం : హైదరాబాద్</p>			